NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 66(ND) 15

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Purnima Singh Vs. Saga Info Solutions Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Ms. Ankita Patnaik, Advocate

For the Respondent:

Mr. Atul Agarwal, Advocate

ORDER

A request for adjournment is being made.

To come up for further consideration on 16th February, 2018.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)
Member (J)